

SHRI ANIL K. CHANDA: The present office of the Auditor-General is located in Kapurthala House which is the property of the Punjab Government. We had rated the rent at Rs. 724 which was not acceptable to the Punjab Government and the matter is under consideration.

SHRI AMOLAKH CHAND: How long is this matter under consideration?

SHRI ANIL K. CHANDA: There has been exchange of a considerable number of notes between us and the Punjab Government and no final decision has yet been arrived at, and whatever the decision, the amount will be paid to the Punjab Government.

DR. RAGHUBIR SINH: May I know, Sir, whether the original plans were not seen and examined by the Comptroller and Auditor-General before they were put into execution and so a lot of modifications had to be effected?

SHRI ANIL K. CHANDA: The plans certainly were examined by the Auditor-General before we undertook construction of the house, but in the course of the construction of the house the Auditor-General considered certain alterations and additions to the building necessary.

SHRI M. H. SAMUEL: May I know, Sir, when the construction of this building started?

SHRI ANIL K. CHANDA: The construction was started, Sir, in January, 1955.

DR. RAGHUBIR SINH: May I know, Sir, as to what were the reasons why these alterations had to be thought of after the construction started?

SHRI ANIL K. CHANDA: It is not for me to reply to that question, Sir.

PANDIT S. S. N. TANKHA: May I know, Sir, for how many years has

this building been in the occupation of the Auditor-General?

SHRI ANIL K. CHANDA: Which building?

PANDIT S. S. N. TANKHA: The Kapurthala building.

SHRI ANIL K. CHANDA: I am afraid I have not got the information with me.

PORTUGUESE TROOPS VIOLATION OF INDIAN TERRITORY

*212. **SHRI AMOLAKH CHAND:** Will the PRIME MINISTER be pleased to state whether Indian territory is being regularly violated by Goa by firing several shots in the direction of Bhimpuri post on Vapi border and entering a ship without lights at Daman port carrying ammunition and troops to Daman?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): Portuguese soldiers fired from Bhimpuri (Daman) across the border into our territory on the 29th of September and again on the night of 2nd October, 1957. A Portuguese ship was reported to have entered Daman harbour on the 26th of September and anchored without navigational lights. In addition in the early hours of 29th of September a Portuguese military launch was seen moving without lights at a distance of two miles from the Kolat Coast.

SHRI AMOLAKH CHAND: May I know, Sir, approximately the number of violations during the last three months and also whether they are on the increase or on the decrease?

SHRIMATI LAKSHMI MENON: Sir, the Portuguese police violated Indian territory 36 times during the last three and a half months.

SHRI AMOLAKH CHAND: May I know, Sir, whether there were any casualties on the Indian side as a result of indiscriminate firing by the Portuguese?

SHRIMATI LAKSHMI MENON: I do not think there was any, Sir.

SHRI V. K. DHAGE: What action was taken by the authorities?

SHRIMATI LAKSHMI MENON: I do not think there was any.

SHRI V. K. DHAGE: May I know, Sir, as to what action the authorities on the coastline took when they found these ships without proper lights?

SHRIMATI LAKSHMI MENON: I could not say that.

SHRI V. K. DHAGE: Then how did they come to know that they were harbouring or . . .

Mr. CHAIRMAN: The usual steps of warning, protest, etc.

SHRI V. K. DHAGE: Even in the case when there was a military launch there?

SHRIMATI LAKSHMI MENON: They are not military launches.

SHRI V. K. DHAGE: But were they carrying troops and ammunition?

SHRIMATI LAKSHMI MENON: We have no authentic information whether these port launches were carrying military troops or ammunition.

DR. RAGHUBIR SINH: May I know, Sir, whether any steps have been taken to ensure that similar violations do not take place in future?

SHRIMATI LAKSHMI MENON: This question has been answered again and again in this House. I would like to add that a special reserve police force has been deployed to check violations of our frontiers with the Portuguese possessions in India.

DR. RAGHUBIR SINH: What about the question of the harbour where these launches have been moving about mysteriously?

(No reply.)

SHRI V. K. DHAGE: Are there any rules in the sea . . .

Mr. CHAIRMAN: You all know these things. These things happen. We protest. They are vigilant. We are more vigilant and yet things take place.

उपभोग की वस्तुओं के आयात पर पाबन्दी लगाने के कारण उनके भावों में वृद्धि

*२१३. श्री नवाब सिंह चौहान : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उपभोग की वस्तुओं के आयात पर पाबन्दी लग जाने के कारण बाजार में उनके भाव बढ़ गये हैं; यदि हाँ, तो सरकार ने भावों की बढ़ती रोकने के लिये क्या क्या प्रयत्न किये हैं; और

(ख) क्या सरकार ने भावों की बढ़ती के बारे में कोई जांच कराई है, यदि हाँ, तो उसका क्या परिणाम निकला है ?

†[RISE IN PRICES OF CONSUMER GOODS DUE TO RESTRICTIONS IMPOSED ON THEIR IMPORT

*213. SHRI NAWAB SINGH CHAUHAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that due to restrictions imposed on the import of consumer goods, their prices have gone up in the market; if so, what steps Government have taken to check the rise in prices; and

(b) whether Government have made any enquiry into the rising trend in prices; and if so, with what result?]

वाणिज्य तथा उद्योग उपमंत्री (श्री सतीश चन्द्र) : (क) विदेशों से मंगाई जाने वाली उपभोग की कुछ वस्तुओं के भाव शुरू में

†[] English translation.